

\210ITEM NO.18

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 1/2016 in Civil Appeal No(s). 6403/2016

LALIT KUMAR SRIVASTAVA

Appellant(s)

VERSUS

AVNISH KUMAR PANDEY AND ORS.

Respondent(s)

(for impleadment as party respondent)

Date : 05/12/2016 This application was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE L. NAGESWARA RAO

[IN CHAMBER]

For Appellant(s) Mr. Syed Mehdi Imam, Adv.

Mr. Raman Yadav, Adv.

Mr. Sharad Chauhan, Adv.

For Respondent(s) Mr. Sarvam Ritam Khare, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Two weeks time is granted for filing objection to the application for impleadment of the applicant as party respondent.

(HEMALATHA MOHAN)

SR.P.A. (TAPAN KR. CHAKRABORTY)

COURT MASTER